NATIONAL COMPANY LAW TRIBUNAL **DIVISIONAL BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 26/04/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: CP/10/2017

NAME OF THE PETITIONER(S)

: UMA BALASUBRAMANIAM

NAME OF THE RESPONDENT(S)

: SWAMY PUBLISHERS PVT LTD +5

UNDER SECTION

: 241/242

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. Rajasekhen VK

Counsel for respondents 1 to 6

23 · R. Karthikezar.

for C. Ramasabramanian Cours al Cor Portitioner

ORDER

Proxy representing the counsel for petitioner present and stated that senior counsel is at Delhi and could not attend the Tribunal today. He prayed time for submitting arguments. Considering his request, time enlarged. Put up on

01.06.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq) Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)